

Office of the District Legal Services Authority, Bokaro

Statement of Payments made from the Fund Sub-Allotted out of the NALSA Fund

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	Milestone, City Centre, Sector IV, Bokaro	051 dated 15.02.2018	11,200/-	For supply of Seven nos. UPS Intex 600 VA for opening of Legal Litteracy Clubs in Five (05) different schools and digitization of the Legal Services Clinics of District Jail, Chas and Sub-Jail Bermo at Tenughat
TOTAL Rs.			11,200/-	

(Rupees Eleven Thousand Two Hundred only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made from the Fund Sub-Allotted out of the NALSA Fund

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	Milestone, City Centre, Sector IV, Bokaro	051 dated 15.02.2018	2,52,000/-	For supply of Seven nos. Computers alongwith CPU and Seven nos. HP. All in One Printer 2135 for the opening of Legal Litteracy Clubs in Five (05) different schools and digitization of the Legal Services Clinics of District Jail, Chas and Sub-Jail Bermo at Tenughat
TOTAL Rs.			2,52,000/-	

(Rupees Two Lakh Fifty Two Thousand only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the National Lok Adalat dated 10.02.2018

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT Sweets, City Centre, Sector IV, Bokaro	018903 dated 10.02.2018	2,340/-	For supplying sweets for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
2	Jyoti Store, Sector I, B.S.City	440 dated 10.2.2018	1,000/-	For supplying chips, Biscuits and Mineral Water for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
3	Sapen Tea Shop	Nil dated 10.02.2018	1,404/-	For supplying tea for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
	TOTAL	Rs.	4,744/-	

(Rupees Four Thousand Seven Hundred Forty Four only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Legal Services Empowerment Camp organized on 25.02.2018

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	Binod Tent House	10 dated 25.02.2018	14,266/-	For arrangement of the Tent, Generator, LED, Fans., Tables, Carpets etc. for the aforesaid event
2	Jyoti Store, Sector I, B.S.City	444 dated 25.02.2018	2,530/-	For supply of Drinking Water, Biscuits and Disposable Glass for the aforesaid event
3	Kalyani Chandra Chai Dukan	Nil dated 25.02.2018	1,750/-	For supplying tea for the aforesaid event
	TOTAL	Rs.	18,546/-	

(Rupees Eighteen Thousand Five Hundred Forty Six only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Banners made for the Legal Services Empowerment Camp organized on 25.02.2018

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	Arihant Stationers, Check Post, Chas	341 dated 26.02.2018	1,133/-	For making of Two Flex Banners for organizing the Legal Services Empowerment camp for the workers under the unorganized sector on 25.02.2018
	TOTAL	Rs.	1,133/-	

(Rupees One Thousand One Hundred Thirty Three only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Lok Adalat dated 24.02.2018

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT Sweets, City Centre, Sector IV, Bokaro	019955 dated 24.02.2018	2,125/-	For supplying sweets for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
2	Sapen Tea Shop	Bill dated 24.02.2018	540/-	For supplying Tea for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
	TOTAL	Rs.	2,665/-	

(Rupees Two Thousand Six Hundred Sixty Five only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Lok Adalat dated 31.03.2018

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT Sweets, City Centre, Sector IV, Bokaro	022563 dated 31.03.2018	3,287/-	For arranging snacks for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said Lok Adalat dated 31.03.2018
2	Sapen Tea Shop	Bill dated 24.02.2018	252/-	For supplying Tea for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat 31.03.2018
	TOTAL	Rs.	3,539/-	

(Rupees Three Thousand Five Hundred Thirty Nine only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Legal Services Empowerment Camp organized on 29.03.2018

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	Binod Tent House	17 dated 29.03.2018	15,829/-	For arrangement of the Tent, Generator, LED, Fans, Tables, Carpets etc. for the aforesaid event
2	Jyoti Store, Sector I, B.S.City	434 dated 29.03.2018	1,450/-	For supply of Drinking Water, Biscuits and Disposable Glass for the aforesaid event
3	Kalyani Chandra Chai Dukan	Nil dated 29.03.2018	1,875/-	For supplying tea for the aforesaid event
	TOTAL	Rs.	19,154/-	

(Rupees Nineteen Thousand One Hundred Fifty Four only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)